

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2888
ANSWERED ON 13th AUGUST, 2026**

SANCHAR SAATHI AND TELECOM FRAUD PREVENTION ECOSYSTEM

**2888 # SHRI AMAR PAL MAURYA:
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SMT. SADHNA SINGH:**

Will the Minister of Communications be pleased to state:

- (a) the details of achievements of Sanchar Saathi portal and mobile application in preventing telecom-related fraud since its launch;
- (b) whether any institutional mechanism exists for coordination between DoT, banks and law enforcement agencies through the Digital Intelligence Platform to act on fraud reports in real time;
- (c) the steps being taken to ensure accessibility of Sanchar Saathi services across regional languages and among first-time mobile users;
- (d) if so, whether any measures have been taken to mandate availability of Sanchar Saathi app on mobile devices sold in India; and
- (e) the future roadmap for strengthening citizen-centric telecom security tools under Sanchar Saathi?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) Under the Government of India (Allocation of Business) Rules, 1961, matters relating to cybercrime are allocated to the Ministry of Home Affairs (MHA). However, Department of Telecommunications (DoT) undertakes efforts to prevent misuse of telecom resources in cyber-frauds. Sanchar Saathi portal and mobile app of DoT enables citizens to report the suspected fraud communications. DoT uses this crowd-sourced data to carry out analysis and to zero down on misuse of telecom resources. As on 5.8.2026, based on 11.76 lakh reports of suspected fraud communication shared by citizens on Sanchar Saathi, 52.29 lakh mobile connections have been disconnected.

(b) DoT has developed Digital Intelligence Platform which is a secure online platform for bi-directional information sharing with stakeholders for prevention of misuse of telecom resources in cyber-crimes and financial frauds. More than 1,600 organisations have been on-boarded on DIP, including central security agencies, Police departments of 36 States and Union territories, Indian Cyber Crime Coordination Centre, banks, Unified Payments Interface service providers, payment system operators and Telecom Service Providers.

(c) to (e) Sanchar Saathi portal and mobile app are available in regional languages for access by mobile users on pan-India basis. Availability of Sanchar Saathi app on mobile devices sold in India is not mandatory. Sanchar Saathi enables strengthening citizen-centric efforts in prevention of misuse of telecom resources by facilitating citizens to:

- i. report suspected fraud communications,
- ii. know mobile connections in their name & report connections which are not required or not taken by them,
- iii. report lost/ stolen mobile handsets, and
- iv. check genuineness of mobile handset.
